

GOVERNMENT OF INDIA
MINISTRY OF POWER
RAJYA SABHA
QUESTION NO 06.12.2010
ANSWERED ON
POWER ALLOCATION TO GUJARAT .

2917

SHRI KANJIBHAI PATEL

Will the Minister of COALPOWER be pleased to state :-

- (a) whether it is a fact that Gujarat faces heavy peaking power shortage;
- (b) if so, the reasons for diverting the unallocated quota of Central Generating Stations to other States;
- (c) whether the State Government of Gujarat has requested the Ministry to reconsider the decision; and
- (d) Government's stand on the request of the State Government?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI BHARATSINH SOLANKI)

(a) :The peak power shortage of Gujarat during the period April, 2010 to October 2010 (Provisional) was 7.8%, which is much less than the peaking power shortage of 17.2% in the Western Region during the same period.

(b) to (d):The unallocated power of Central Generating Stations is limited and fixed. Allocations and modifications of allocation, within the States/UTs in the region and made generally keeping in view the emergent or seasonal nature of the requirement, the relative power supply position, utilization of existing generation and power resources, performance and payment capacity. The allocation of power from the unallocated power of Central Generating Stations (CGSs) in the Western Region (WR) and Eastern Region (ER) was revised in February 2006 and power to the tune of 151 MW was allocated to more deficit States/UTs in the Region namely Maharashtra, Daman & Diu and Dadra and Nagar Haveli, by reducing the allocation of

Gujarat and Goa. This revision was necessitated in view of the fact that these States/UTs were relatively worse in regard to power supply and had to purchase power/overdraw from the grid; Gujarat was relatively comfortable and was selling power. Subsequently, keeping in view the request of Gujarat for allocation of additional power and relative power supply position of constituents of Western Region, the unallocated power to Gujarat was enhanced by 5%

(around 55 MW) in January, 2007. The Government of Gujarat had requested for reinstating 155 MW unallocated power to the state. The reasons for reductions in the allocation had been communicated to the State Government. There is no quota earmarked for any State.

During October, 2010 Gujarat had net exported 254 MU power and during the period of April-October, 2010, Gujarat had net exported 3154 MU power. Further, Gujarat had under-drawn power from the grid to the extent of 55 MU during the month of October, 2010 and during the period from April to October, 2010 Gujarat had under-drawn power to the tune of 1337 MU from the grid.